

THROUGH E-MAIL

From:

The Principal District & Sessions Judge(HQs)  
Delhi

To,

The Registrar General,  
High Court of Delhi,  
New Delhi.

Mly./Com./Inf./Gaz./2025/

Dated, Delhi the.....

**Sub:-Monthly report on Commercial Courts.**

Respected Sir,

With reference to minutes of the Review Meeting on "Enforcement of Contracts" parameter of the Ease of Doing Business" held on 23.09.2022, received through Hon'ble High Court letter No. 17932/EoDB/DHC/2022 dated 14.10.2022, please find attached herewith the requisite information in respect of action point no. 5 under the action point 'Delhi', for the month of January, 2025, pertaining to all the Commercial Courts of Delhi/New Delhi, as desired.

Regards,

Yours faithfully,

*Sd/-*

Encl: As above

**(Mukesh Kumar Gupta)**  
Officer In-Charge (Judicial)  
For Principal District & Sessions Judge(HQs)  
Delhi

No. Stat./Inf/Gaz./2025/

*8472*

Dated, Delhi the .....

**14 FEB 2025**

Copy forwarded to the Chairperson, website Committee with the request to upload the same on the website..

Officer In-Charge (Judicial)  
For Principal District & Sessions Judge(HQs)  
Delhi

*14 FEB 2025*  
*14/2/25*

## ANNEXURE-'A'

**MONTHLY REPORT ON COMMERCIAL COURTS**

JANUARY, 2025

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)		
			Filing	Trial & Judgment	Enforcement of Judgment
<b>CENTRAL DISTRICT</b>					
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	38	1	411	76
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	37	2	542.82	76.28
3	MS. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	37	2	352.43	443.8
4	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-04	42	2	827	113
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	17	2	498	400
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE (COMMERCIAL COURT)-06	43	2	324	31
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-07	30	2	743	--
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)-08 w.e.f. 28.10.2024	35	27	351.8	135
9	SH. DEEPAK GARG, DISTRICT JUDGE (COMMERCIAL COURT)-09	26	2	566.82	204
10	SH. AJAY PANDEY, DISTRICT JUDGE (COMMERCIAL COURT)-10	23	2	856	258
11	SH. SURINDER S. RATHI, DISTRICT JUDGE (COMMERCIAL COURT)-11 w.e.f. 26.10.2024	36	1-2 Days	295.68	311.13
12	MS. RAVINDER BEDI, DISTRICT JUDGE (COMMERCIAL COURT)-12	31	2	44067	168.33
13	SH. M. K. NAGPAL, DISTRICT JUDGE (COMMERCIAL COURT)-13	41	2	333	99

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)		
			Filing	Trial & Judgment	Enforcement Judgment

#### WEST DISTRICT

14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL)-01	31	1	383	362
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	53	1	434	59
16	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	40	2	303	96
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)-04	32	1	396	152.5
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-05	42	5	216.18	117
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-06	40	5	536.58	235.58

#### NEW DELHI DISTRICT

20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	54	6	489	381
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)-02	57	2	469	365
22	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	15	2	1416	481

#### SOUTH DISTRICT

23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)-01	144	Within one or two days	131.7	365
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)-02	117		93	316
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)-03	91		138.53	365
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-(DIGITAL)-04	139		78.83	365
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURTS)-05	146		359	365

#### SOUTH-EAST DISTRICT

28	SH. LAL SINGH, DISTRICT JUDGE (COMMERCIAL)-01	17	3	517	90
29	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	62	1	213	90
30	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	28	1	533	202
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)-04	17	2	652	220
32	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	24	1	679	59
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)-06	43	1	387	119
34	MS. NIRJA BHATIA, DISTRICT JUDGE (COMMERCIAL COURT)-07	24	2	102.5	27.75
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)-08	35	3	546.42	99.42

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)		
			Filing	Trial & Judgment	Enforcement Judgment

#### EAST DISTRICT

36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)-01	48	1.6	415	215
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	12	1.5	944	906

#### NORTH-EAST DISTRICT

38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)	32	Filing 5-6 days & Service 41 days	277	196
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#### SHAHDARA DISTRICT

39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	24	1-2 days for filing and 30 to 45 days for service	390.6	43.2
40	MS. KIRAN BANSAL, DISTRICT JUDGE (COMMERCIAL)-02	16		555	222.25
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE (COMMERCIAL COURT)-03	24		253.57	77.4
42	SH. PAWAN KUMAR MATOO, DISTRICT JUDGE (COMMERCIAL COURT)-04	10		198.85	108.66

#### NORTH-WEST DISTRICT

43	MS. PREETI AGRAWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	35	5	280	410
44	SH. VINOD YADAV, DISTRICT JUDGE (COMMERCIAL)-02	53	5	182	520

#### NORTH DISTRICT

45	SH. AMIT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	95	2	540	365
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02 (new court w.e.f. 25.10.2024)	56	2	540	365

#### SOUTH-WEST DISTRICT

47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)-01	37	1	152	248
48	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL COURT)-02	27	4	290	19
49	SH. AMIT BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	15	3	375	310
50	SH. RAKESH PANDIT, DISTRICT JUDGE (COMMERCIAL COURT)-03 NEW COURT	21	1	355	16